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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8776/2023 & CM APPL. 33151/2023, CM APPL. 42010/2023, CM APPL. 10511/2024, CM APPL. 20725/2024, CM APPL. 23901/2024

SUMANT KUMAR AND OTHERS

..... Petitioners

Through: Mr. Ratnesh Sharma & Mr.

Karmveer, Advs.

versus

UNION OF INDIA AND OTHERS

..... Respondents

Through: Mr. Vijay Joshi, Senior Panel Counsel

with Mr. Kuldeep Singh, Advocate

for R-1. Email:

advocatevijayjoshi@gmail.com

Mr. Nishant Awana, Mr. Sahil, Mr. G.S. Awana, Mr. Mayank choudhary and Mr. Sumit Kumar, Advocates for

R-4.

Mob: 7838760760

Ms. Amrita Singh, Advocate, Mr. Ankit Gupta, Advocate for R-5.

Email:

chambersofamritasingh@gmail.com

Mob: 8178943807

+ W.P.(C) 242/2024 & CM APPL. 1065/2024

RAM CHAND JAIN & ORS.

..... Petitioners

Through: Mr. Ritu Raj Srivastava, Advocate

and Mr. Aditya Singh, Advocate





versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Anju Gupta and Mr. Gokul

Sharma, Advocates for R-1.

Mob. 9045885304

+ W.P.(C) 1140/2024 & CM APPL. 4914/2024

MR. RAJNEESH Petitioner

Through: Mr. Saksham Rana, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Prashant Varma, Senior Central

Govt. Counsel for UOI with Mr. Gokul Sharma, Ms. P. Verma, Ms. Pragya Verma and Mr. Pankaj

Kumar, Advs. M: 9818076828

Mr. Rajesh Pandit and Mr. Raju,

Advocates for R-3.

+ W.P.(C) 527/2024 & CM APPL. 2351/2024

SH RIZWANULLAH Petitioner

Through: Mr. N.K. Bhardwaj, Mr. Y.K.

Bhardwaj & Mr. Shivendu, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Jatin Singh, Mr. Keshav Sehgal,

Mr. Shivam Gaur, Mr. Kshitij joshi and Mr. Aryan Kumar, Advs. for UOI





+ W.P.(C) 1200/2024 & CM APPL. 5002/2024, CM APPL. 30623/2024

MR DHEERAJ RAIKHY Petitioner

Through: Mr. Sonal Anand & Ms. Surbhi

Singh, Advs

versus

UNION OF INDIA & ORS. Respondents

Through:

+ W.P.(C) 1433/2024 & CM APPL. 5925/2024

VISHAL KUMAR SHARMA Petitioner

Through: Mr. Atul Kumar Singh, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Jatin Singh, Mr. Keshav Sehgal,

Mr. Shivam Gaur, Mr. Aryan Kumar & Mr. Kshitij Joshi, Advs. for R-1.

+ W.P.(C) 2185/2024 & CM APPL. 9092/2024

PRADEEP KUMAR Petitioner

Through: Mr. Pawan Malhan, Advocate.

Mob: 8826818991

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Raaja, Advocate for UOI.

Mob: 9212717171





Email:

sushilraajaadvocate@gmail.com

+ W.P.(C) 2186/2024 & CM APPL. 9094/2024 NEETU SINGH

..... Petitioner

Through: Mr. Pawan Malhan, Advocate.

Mob: 8826818991

versus

UNION OF INDIA & ORS.

..... Respondent

Through: Mr. Ranveer Singh, SPC with Mr.

Rihesh Mani Tripathi, GP for UOI

+ W.P.(C) 3549/2024 & CM APPL. 14464/2024

VIMAL AGARWAL & ANR.

..... Petitioners

Through: Ms. Shweta Bharti, Mr. Rohit Jolly

and Mr. Juskaran Singh Narula and

Mr. Harshal Sareen, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sanjeev Srivastava and Mr.

Rajesh Kr. Jha, Advocates for R-3

+ W.P.(C) 4864/2024 & CM APPL. 19886/2024

SANJAYA GUPTA

..... Petitioner

Through: Mr. Ratnesh Sharma, Ms. Amrita





Verma & Mr. Jitendra Singh, Advs. M: 8448722439

VI. 0440/224*3*)

Email:

ratneshsharmaemail@gmail.com

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Bhrigu Dhami and Mr. Ritesh

Chopra, Advocates for R-3

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 21.05.2024

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1. List on 5th November, 2024.

MINI PUSHKARNA, J

MAY 21, 2024